

**H.M.T.'s Collaboration with M/s.
Citizen of Japan**

1670. SHRI OSCAR FERNANDES: Will the Minister of INDUSTRY be pleased to state:

(a) whether Citizen, the watch manufacturing industrial concern of Japan with which HMT has collaboration, is prepared to give to HMT know-how for manufacturing electronic watches;

(b) whether any scheme was submitted by the HMT for approval; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) Yes, Sir.

(c) HMT have applied for an industrial licence for manufacture of electronic watches envisaging an investment of Rs. 95 lakhs in the first phase. This application is under consideration by Government.

**Refusal of Licences in setting up
of Industries in Backward and
Hilly Areas**

1680. PROF. NARAIN CHAND PARASHAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have cancelled the licences of any firm/company/industrial house for refusing to set up industries in the backward regions, including the hill and tribal regions of the country during the last three years (1977—80);

(b) if so, the details thereof, State-wise;

(c) whether such defaulters were debarred for getting any licence in future;

(d) if so, the names of such among them as were debarred; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Secretariat for Industrial Approvals was formed with effect from 1-11-73. Out of the industrial licences issued from 1-11-73 to 31-12-79 for location in backward areas, 107 industrial licences were revoked/cancelled for non-implementation during the years 1977, 1978 and 1979.

Information in respect of industrial licences issued for location in hilly/tribal regions is not maintained separately.

(b) The State-wise position of industrial licences revoked/cancelled is given in the enclosed Statement.

(c) No, Sir.

(d) Does not arise.

(e) No action is possible in this regard under law.

Statement

Statement showing State-wise position of industrial licences revoked/cancelled during the years 1977 to 1979 out of the industrial licences issued for backward areas during 1-11-73 to 31-12-79

State	No. of Industrial Licences revoked/cancelled
1	2
1. Andhra Pradesh	8
2. Bihar	1
3. Goa, Daman & Diu	1
4. Gujarat	6
5. Haryana	2
6. Karnataka	6
7. Kerala	2
8. Madhya Pradesh	11
9. Maharashtra	7